

**FORM A
PUBLIC ANNOUNCEMENT**

(Under Regulation 6 of the Insolvency and Bankruptcy Board of India
(Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

**FOR THE ATTENTION OF THE CREDITORS OF
BLACK PEPPER TECHNOLOGIES PRIVATE LIMITED**

RELEVANT PARTICULARS		
1	Name of corporate debtor	BLACK PEPPER TECHNOLOGIES PRIVATE LIMITED
2	Date of incorporation of corporate debtor	12/11/2009
3	Authority under which corporate debtor is incorporated / registered	REGISTER OF COMPANIES - BANGALORE, KARNATAKA
4	Corporate Identity No. / Limited Liability Identification No. of corporate debtor	U72100KA2009PTC051467
5	Address of the registered office and principal office (if any) of corporate debtor	No-1004, 1 st Floor, 9th Main Sector, HSR Layout , Bangalore, Karnataka - 560102
6	Insolvency commencement date in respect of corporate debtor	31st January 2023 (As per Order of Honorable National Company Law Tribunal, Bangalore Bench, in CP(IB) NO-41/BB/2020, order copy received on 9th Feb. 2023)
7	Estimated date of closure of insolvency resolution process	30/07/2023
8	Name and registration number of the insolvency professional acting as interim resolution professional	ADDANKI HARESH IBBI/IPA-001/IP-P01064/2017-2018/11757
9	Address and e-mail of the interim resolution professional, as registered with the Board	No.36/1, 2nd floor, Munivenkatappa Complex Bellary Road, Ganga Nagar Bangalore - 560032 addanki.haresh@gmail.com
10	Address and e-mail to be used for correspondence with the interim resolution professional	No.36/1, 2nd floor, Munivenkatappa Complex Bellary Road, Ganga Nagar Bangalore - 560032. cirp.bptl@gmail.com
11	Last date for submission of claims	22-02-2023
12	Classes of creditors, if any, under clause (b) of sub-section (6A) of section 21, ascertained by the interim resolution professional	Not applicable
13	Names of Insolvency Professionals identified to act as Authorised Representative of creditors in a class (Three names for each class)	Not Applicable
14	(a) Relevant Forms and (b) Details of authorized representatives are available at:	Web Link : https://ibbi.gov.in/en/home/downloads Physical Address: Not Applicable

Notice is hereby given that the National Company Law Tribunal, Bangalore Bench, has ordered the commencement of a corporate insolvency resolution process of the BLACK PEPPER TECHNOLOGIES PRIVATE LIMITED on 31st January 2023.

The creditors of BLACK PEPPER TECHNOLOGIES PRIVATE LIMITED are hereby called upon to submit their claims with proof on or before 22nd February 2023 to the interim resolution professional at the address mentioned against entry No. 10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with proof in person, by post or by electronic means.

A financial creditor belonging to a class, as listed against the entry No. 12, shall indicate its choice of authorised representative from among the three insolvency professionals listed against entry No.13 to act as authorised representative of the class [specify class] in Form CA - Not Applicable
Submission of false or misleading proofs of claim shall attract penalties.

Sd/-

Date:11-02-2023
Place: Bangalore

ADDANKI HARESH
Interim Resolution Professional

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